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## (2025) 12 MEG CK 0003

## Meghalaya HC

Case No: Criminal Petition No. 85 Of 2025

Talat Nazia Begum APPELLANT

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State Of Meghalaya & Anr RESPONDENT

Date of Decision: Dec. 15, 2025

Hon'ble Judges: B. Bhattacharjee, J

Bench: Single Bench

Advocate: A.S. Siddiqui, C. Rapsang, H. Abraham, I. Lyngwa

## **Judgement**

## B. Bhattacharjee, J

Heard Mr. A.S. Siddiqui, learned Senior counsel assisted by Ms. C. Rapsang, learned counsel appearing for the petitioner.

Issue notice returnable in 3 (three) weeks.

Mr. H. Abraham, learned GA appears for the respondent No.1.

The petitioner shall take steps for service of notice upon the respondent No.2 within two days.

List this matter after 3 (three) weeks.